

have not claimed any such assistance during the last 4 years under the scheme. Therefore, the scheme of margin money scheme has been discontinued w.e.f. 1993-94. However, the RBI has issued instructions to all banks to provide rehabilitation assistance to sick SSI units.

Demand of Civilian Engineers Association

2372. SHRI AST BHUJA
PRASAD SHUKLA:
SHRI MULLAPPALLY RAM-
CHANDRAN:

Will the PRIME MINISTER be pleased to state:

(a) whether the superintendents and Junior Engineers of M.E.S have launched a countrywide agitation recently against non-fulfilment of their long-standing demands;

(b) if so, the details thereof;

(c) whether any representation has been received from Civilian Engineers Association of M.E.S to this effect; and

(d) if so, the details thereof and the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (d). All India MES Civil Engineers Association had launched a country-wide peaceful agitational programme from 1st February, 1994 to 19th February, 1994 by holding gate meetings, wearing black badges etc. to press for their demands of time-scale promotion, planning allowance at par with other Junior Engineers working in other

Ministries and for continued retention of 350 posts of Assistant Engineers in MES. In this regard, representations from the various units of All India Civil Engineers Association have also been received.

2. As regards grant of time-scale promotion, the proposal was examined by the Government and rejected. However, the Association, if they so wish, may take up the matter with the Fifth Pay Commission as and when it is set up.

3. Government are seized of the demand for grant of planning allowance.

4. 350 posts of Assistant Executive Engineers were sanctioned to be downgraded as Assistant Engineers for five years. Subsequently, these posts were to be restored in a phased manner. So far 255 posts have been restored. However, equal number of posts have been transferred to the civilian cadre from the Army quota. As such overall impact of the restoration of the downgraded posts is nil.

[*Translation*]

Complaints Against JE's AE's

2373. SHRI BARE LAL JATAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have received complaints against the Junior Engineers and Assistant Engineers posted in the enquiry offices of the Central Public Works Department in Delhi from January, 1993 to February, 1994;

(b) if so, the details thereof;

(c) whether any action has been taken by the Government in this regard;